

DIVISION BENCH
COURT - II

S-21

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/240(KB)2019
IA(COMPANIES.ACT)/79(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	GOVIND KUMAR CHOUDHARY & ANR VS WHITESNOW INFRASTRUCTURE PVT. LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

None

ORDER

1. None appears for the parties.
2. **IA(COMPANIES.ACT)/79(KB)2024:**
 - a. The matter is adjourned till **21.06.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**